

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/187/ (IB)/2017

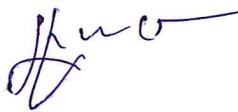
NAME OF THE PETITIONER(S) : VENTUREAST PROACTIVE FUND LLC

NAME OF THE RESPONDENT(S) : LATTICE BRIDGE INFOTECH PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) C. Louis Franco	Counsel for Respondent	
2) H. Karthikeyan P. Rayaji	Counsel for Petitioner	

ORDER

Counsel for the Petitioner is present. Counsel for the Respondent also present. The matter is posted for final arguments because the Counsel for the Respondent has not given any idea about the settlement of the dispute. Put up on 13.7.2017 at 10.30. A.M.


(S. VIJAYARAGHAVAN)
Member (Technical)


(Ch. Md. Sharief Tariq)
Member (Judicial)